

# Parliament Session Alert

Winter Session: November 25, 2024 – December 20, 2024

## Highlights

- ◆ The Winter Session of Parliament is scheduled to be held between November 25, 2024 and December 20, 2024. There will be a total of 19 sittings.
- ◆ 11 pending Bills have been listed for consideration and passing. Five Bills have been listed for introduction, consideration and passing. These are listed below:

## Bills listed for introduction, consideration and passing

Short Title	Key Objective
<b>Ports and Shipping</b>	
The Merchant Shipping Bill, 2024	Seeks to provide for development of shipping and ensure compliance with obligation under international treaties
The Coastal Shipping Bill, 2024	Seeks to promote coastal trade and encourage the participation of Indian vessels for national security and commercial needs
The Indian Ports Bill, 2024	Seeks to provide for measures to secure conservation of ports, security and pollution control at ports in line with obligations under international treaties
<b>Law</b>	
The Punjab Courts (Amendment) Bill, 2024	Seeks to amend the Punjab Courts Act, 1918, to enhance the pecuniary appellate jurisdiction of Delhi district courts from Rs 3 lakh to Rs 20 lakh
<b>Education</b>	
The Rashtriya Sahkari Vishwavidyalaya Bill, 2024	To establish the Rashtriya Sahkari Vishwavidyalaya

## Bills listed for consideration and passing

Short Title	Key Objectives	Introduced on	Status
<b>Minority Affairs / Home Affairs / Social Justice</b>			
<a href="#">The Waqf (Amendment) Bill, 2024</a>	Amends the Waqf Act, 1995, to allow for non-Muslims members in the Central Waqf Council and Waqf Boards, revoke the finality of Waqf Tribunal decisions, and grant Collectors the power to conduct surveys of waqf properties.	8 Aug 2024 Lok Sabha	Referred to Joint Parliamentary Committee
<a href="#">The Mussalman Wakf (Repeal) Bill, 2024</a>	Repeals the Mussalman Wakf Act, 1923.	8 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Disaster Management (Amendment) Bill, 2024</a>	Provides for creation of Urban Disaster Management Authorities in cities and for formation of State Disaster Response Forces at the state level.	1 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024</a>	Reserves seats in the Goa Legislative Assembly for Scheduled Tribes.	5 Aug 2024 Lok Sabha	Pending in Lok Sabha

Short Title	Key Objectives	Introduced on	Status
<b>Transport</b>			
<a href="#">The Bharatiya Vayuyan Vidheyak, 2024</a>	Replaces the Aircraft Act, 1934, which regulates the civil aviation sector. Retains most of the provisions of the Act.	31 July 2024 Lok Sabha	Passed by Lok Sabha Pending in Rajya Sabha
<a href="#">The Railways (Amendment) Bill, 2024</a>	Repeals the Indian Railway Board Act, 1905 and incorporates the provisions of the 1905 Act into the Railways Act, 1989.	9 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Carriage of Goods by Sea Bill, 2024</a>	Replaces the Indian Carriage of Goods by Sea Act, 1925, which provides for the rights and liabilities attached to goods transported via sea. Bill retains all provisions of the Act.	9 Aug 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Bills of Lading Bill, 2024</a>	Replaces the Indian Bills of Lading Act, 1856, which provides for a legal framework for issuance of bills of lading, a document issued by a freight carrier to a shipper. Retains almost all the provisions of the Act.	9 Aug 2024 Lok Sabha	Pending in Lok Sabha
<b>Banking / Commerce and Industry</b>			
<a href="#">The Oilfields (Regulation and Development) Amendment Bill, 2024</a>	Expands the definition of mineral oils, introduces petroleum leases, and decriminalises some offences.	5 Aug 2024 Rajya Sabha	Pending in Rajya Sabha
<a href="#">The Boilers Bill, 2024</a>	Replaces the Boilers Act, 1923, which provides for the regulation and safe operation of boilers. Bill retains all provisions of the Act.	8 Aug 2024 Rajya Sabha	Pending in Rajya Sabha
<a href="#">The Banking Laws (Amendment) Bill, 2024</a>	Amends different banking laws to alter the tenure of directors of co-operative banks, and expand provisions for the settlement of unclaimed amounts.	9 Aug 2024 Lok Sabha	Pending in Lok Sabha

Sources: Lok Sabha and Rajya Sabha Bulletins dated November 6 and November 20, 2024; PRS.

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